GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO.276 TO BE ANSWERED ON THE 6TH AUGUST, 2021 COVID VACCINATIONS TO PRISONERS

*276. SHRIMATI APARAJITA SARANGI:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government maintains data of the number of prisoners who have received their COVID-19 vaccination;

(b) if so, the details thereof, State/UT-wise, particularly in the State of Odisha;

(c) whether the Government proposes to formulate a strategy for complete inoculation of prisoners expeditiously considering the current prison population;

(d) if so, the details thereof including the timeline by when the inoculation process is likely to be completed;

(e) whether the Government has sent any advisory notifications to the States/UTs concerning the vaccination of prisoners; and

(f) if so, the details thereof?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MANSUKH MANDAVIYA)

(a) to (f) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 276* FOR 6TH AUGUST, 2021

(a) to (f) COVID-19 vaccination of prisoners is included & recorded under the vaccination of 'Persons without Prescribed Identity Cards' which includes nomads, prison inmates, inmates in Mental Health Institutions, citizens in Old Age Homes, road side beggars, people residing in rehabilitation centres/camps and any other identified eligible persons, aged 18 years or more, and not having any of the nine prescribed individual Photo ID Cards. The State-wise details on vaccination of prisoners as per the information available on Co-WIN is annexed.

Government of India has shared a Standard Operating Procedures (SOP) regarding 'COVID-19 Vaccination of Persons without Prescribed Identity Cards through Co-WIN' with all States/UTs in May 2021. This SOP is also available on the website of Ministry of Health & Family Welfare.

COVID-19 vaccination is an ongoing and dynamic process, which is being guided by National Expert Group on Vaccine Administration for COVID-19 (NEGVAC) on the basis of concurrent scientific evidence. It is expected that eligible beneficiaries aged 18 years and above, including prisoners, will be vaccinated by December 2021.

Annexure

State/UT-wise data on COVID-19 Vaccination of Prisoners

as of 4th August 2021

S. No.	State	1st dose	2nd dose	Total doses administered
1	Andaman and Nicobar Islands	6	0	6
2	Andhra Pradesh	167	0	167
3	Arunachal Pradesh	586	4	590
4	Assam	7,279	68	7,347
5	Bihar	17,626	732	18,358
6	Chandigarh	0	0	0
7	Chhattisgarh	6,467	2033	8,500
8	Dadra and Nagar Haveli	0	0	0
9	Daman and Diu	0	0	0
10	Delhi	2	0	2
11	Goa	100	0	100
12	Gujarat	4,010	2,237	6,247
13	Haryana	8,467	1,511	9,978
14	Himachal Pradesh	847	0	847
15	Jammu and Kashmir	2,454	7	2,461
16	Jharkhand	6,568	1,253	7,821
17	Karnataka	348	79	427
18	Kerala	1065	87	1152
19	Ladakh	0	0	0
20	Lakshadweep	0	0	0
21	Madhya Pradesh	12,980	2,826	15,806
22	Maharashtra	21,868	1,183	23,051
23	Manipur	241	0	241
24	Meghalaya	691	0	691
25	Mizoram	1,023	1	1,024
26	Nagaland	30	0	30
27	Odisha*	16,253	2,076	18,329
28	Puducherry	0	0	0
29	Punjab	2,518	6	2,524
30	Rajasthan	7,773	2,368	10,141
31	Sikkim	267	4	271
32	Tamil Nadu	9,831	759	10,590
33	Telangana	1,858	307	2,165
34	Tripura	156	0	156
35	Uttar Pradesh	24,230	2,789	27,019
36	Uttarakhand	4,404	248	4,652
37	West Bengal	4,993	1,767	6,760
	Total	1,65,108	22,345	1,87,453

*as reported by Government of Odisha